## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.20/2018 IN CP (IB) No.36/Chd/CHD/2017 (Decided Matter)

In the matter of

Shivek Labs Limited Plot No.104, Industrial Area, Phase-I Chandigarh

..Corporate Applicant/ Debtor

Present:: Mr. Mayur Kanwar, Advocate for Mr. Manish Jain, Advocate for

the applicant.

Arguing counsel for the petitioner is stated to be in personal difficulty. Bank has not filed any reply to the application.

List the matter for arguments on 07.03.2018. Bank is granted last opportunity to file reply which be filed at least 3 days before the date fixed.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

February 07, 2018